



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
CENTRAL BOARD OF DIRECT TAXES
DIRECTORATE OF INCOME TAX
(HUMAN RESOURCE DEVELOPMENT)

2nd Floor, Jawahar Lal Nehru Stadium, Gate No. 1, New Delhi - 110003.
email: ddit.cmd2.hrd@incometax.gov.in

F. No. HRD/CM/127/20/2019-20/7316

Dated 31/01/2020

MEMORANDUM

With reference to his/her application for recruitment to the post of **Tax Assistant in CBDT** on the basis of Combined Graduate Level Examination-2017, the candidate selected as Tax Assistant in CBDT is directed to indicate/exercise his/her preferences, in order of priority for allotment of regions under CBDT for 18 regions under Income Tax Department all over the country, in the enclosed format. The PREFERENCE FORMAT duly filled/complete in all respects, may be sent URGENTLY BY SPEED POST/REGISTERD POST or COURIER/BY HAND or PERSONALLY so as to reach it latest or positively by 15.02.2020 at the following address:

**Deputy Director of Income Tax (CMD-I),
Directorate of Income Tax (HRD),
2nd floor, Jawahar Lal Nehru Stadium,
Gate No. 1, New Delhi - 110003.**

2. Candidate is cautioned that if, for any reasons, he/she fails or does not indicate his/her preferences in said FORMAT for whatever reasons by **15.02.2020** the REGION/STATE will be allotted to him/her, on the basis of merit-cum-preference, by this Directorate and NO REQUEST for change of allotted region will be entertained at any stage of recruitment. The option once exercised shall be final and will not be allowed to be changed.

Encl: As above.

(Rajeev Ranjan)

Deputy Director of Income Tax (HRD) (CMD-I)
New Delhi

Copy to: The Web Manager www.incometaxindia.gov.in with a request to place the letter on the website.



Deputy Director of Income Tax (HRD) (CMD-I)
New Delhi

**TO BE FURNISHED BY THE CANDIDATE SELECTED TO THE POST OF
TAX ASSISTANT IN CBDT (LAST DATE OF SUBMISSION: 15.02.2020)**

| | |
|------------------------|--|
| Name of the candidate: | |
| Roll No.: | |
| Rank: | |

Paste self-attested
recent passport
size color
photograph

Aadhaar Number:

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Preference of Allocation of Region under CBDT

| S.No. | Name of Region | Jurisdiction | Preference |
|-------|----------------|---|------------|
| 1 | Ahmedabad | State of Gujarat | |
| 2 | Bengaluru | States of Karnataka & Goa | |
| 3 | Bhopal | States of Madhya Pradesh & Chattisgarh | |
| 4 | Bhubaneswar | State of Odisha | |
| 5 | Chandigarh | States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh | |
| 6 | Chennai | States of Tamil Nadu & Puducherry | |
| 7 | Delhi | State of Delhi | |
| 8 | Guwahati | States of Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura & Meghalaya | |
| 9 | Hyderabad | States of Andhra Pradesh & Telangana | |
| 10 | Jaipur | State of Rajasthan | |
| 11 | Kanpur | States of Uttar Pradesh (West) & Uttarakhand | |
| 12 | Kochi | State of Kerala & UT of Lakshadweep | |
| 13 | Kolkata | States of West Bengal & Sikkim and UT of Andaman & Nicobar Islands | |
| 14 | Lucknow | State of Uttar Pradesh (East) | |
| 15 | Mumbai | Municipality of Greater Mumbai | |
| 16 | Nagpur | State of Maharashtra (Vidarbha region only) | |
| 17 | Patna | States of Bihar & Jharkhand | |
| 18 | Pune | State of Maharashtra (excluding areas under Mumbai & Nagpur regions) | |

Note:

1. Please indicate order of preference by putting numbers 1 to 18 against the region (with 1 being the most preferred choice). Distinct preference number (1 to 18) shall be mandatorily provided for every region under CBDT.
2. No row should be left blank.

| | |
|-------------------------------|-----------------------------------|
| Date: | Address for communication: |
| Signature: | |
| Left Thumb Impression: | |
| | Mobile Number: |